

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1539  
(To be answered on the 10<sup>th</sup> February 2022)**

**NEW AIRPORT IN WEST BENGAL**

**1539.        SHRIMATI SAJDA AHMED**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government proposes to set up new greenfield airport in West Bengal and if so, the details thereof;**
- (b) whether the Government proposes redevelopment of Bagdogra airport and if so, the details thereof; and**
- (c) the details of the reopening of Malda airport in West Bengal?**

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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**(a) As per its Greenfield policy for construction of Greenfield airports, Government of India had accorded in-principle approval for setting up a Greenfield Airport in Durgapur and the airport has since been operationalised in 2015.**

**(b) Airports Authority of India (AAI) maintains a Civil Enclave at Bagdogra, which is a Defence aerodrome. AAI is planning to develop and construct a new Civil Enclave with handling capacity of 10 Million Persons Per Annum (MPPA) on receipt of 104.64 acre of land from the State Government of West Bengal and Indian Air Force.**

**(c) The Malda airport is a State owned airport of West Bengal. Aerodrome License for the airport is to be obtained by the Airport Operator from DGCA before commencement of commercial operations from the airport. The request of the Government of West Bengal for the route Malda-Kolkata-Malda connectivity was included in phase 4.1 of bidding under Regional Connectivity Scheme as State Sponsored route with 100% Viability Gap Funding (VGF) from the State of West Bengal. The bid has been received for this route with 18 seater type of aircraft. However, the State Government has not yet agreed to bear the State share of 100% VGF.**